

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

MA No.  
OA No. 308 of 1997.  
CPC No. ( UNLISTED )

Date of Order: 19.3.97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

TAPAN CHAKRABORTY & ANR.

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. B.C. Sinha, counsel.

For the respondents: NONE.

O R D E R

This is filed as an unlisted motion to-day by the 1d. counsel for the petitioner. None appears for the respondents.

Application be listed for hearing regarding admission on 3.6.97. Petitioner shall forthwith serve copy of the Application together with annexures upon all the respondents who/ ~~may~~ shall file reply by the date fixed.

In the meantime, hearing the 1d. counsel for the petitioner and on perusal of the Application with all its enclosures, we direct that promotion of respondent nos. 6, 7, 8, 9 and 10 to Senior Scale in terms of Annexure-A.7 at page 14 of this Application, shall abide by the result of the case.

Order passed this day shall also be communicated by the petitioner to all the respondents. Petitioner shall also serve upon the private respondents nos. 6-10 directly.

Plain Copy be given to the 1d. counsel for the petitioner.

*[Signature]*  
(M. S. Mukherjee)  
Member(A)

*[Signature]*  
(A. K. Chatterjee)  
Vice-Chairman.